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SLP(C)No. 881 OF 2002
ITEM No.20

Court No. 7

SECTION XIV
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.881/2002

(From the judgement and order dated 24/07/2001 in CWP 4361/98
of The HIGH COURT OF DELHI AT N. DELHI)

UNION OF INDIA & ORS.

Petitioner (s)

VERSUS

DEEPAK BHARDWAJ & ORS.
(With prayer for interim relief)
With

Respondent (s)

SLP(C)No.2681/2002, SLP(C)No.2682/2002, SLP(C)No.2683/2002,
SLP(C)No.2684/2002, SLP(C)No.2685/2002, SLP(C)No.2686/2002
SLP(C)No.2687/2002, SLP(C)No.2688/2002, SLP(C)No.2689/2002,
SLP(C)No.2690/2002, SLP(C)No.2691/2002, SLP(C)No.2692/2002,
SLP(C)No.2693/2002, SLP(C)No.2694/2002, SLP(C)No.2695/2002,
SLP(C)No.2696/2002, SLP(C)No.2697/2002, SLP(C)No.2704/2002,
SLP(C)No.2705/2002, SLP(C)No.2706/2002,
SLP(C)No.2707/2002, SLP(C)No.2709/2002, SLP(C)No.2710/2002

Date : 25/11/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s) Mr. Soli J. Sorabjee, AG
Mr. D.N. Goburdhan, Adv.
Ms. Pinky Anand, Adv.
Ms. Geeta Luthra, Adv.
Mr. Atin Rustagi, Adv.

For Respondent (s) Mr. V. Shekhar, Adv.
Mr. S.Ganeh, Adv.

Mr. Sanat Kumar, Adv.
Mr. S.R. Bhat, Adv.
Mr. Naveen R. Nath, Adv.

Ms. Veronika Mohan, Adv.
Mr. Umesh Kumar Khaitan, Adv.

Mr. Pradeep Gupta, Adv.
Mr. C.M. Kennedy, Adv.
Mr. K.K. Mohan, Adv.
Mr. Atul Kumar, Adv.
Ms. Geetanjali Mohan, Adv.
Mr. Rajesh Mittra, Adv.

Ms. Vibha Datta Makhija, Adv.

.PA

:2:

Mr. Jitendra Mohan Sharma,Adv.

Mr. R.C. Kohli,Adv.

Ms. Binu Tamta,Adv.

Mr. V.B. Saharya,Adv.

M/s Saharya & Co.,Advs.

Mr. N.K. Sahoo,Adv.

Mr. Suresh Chandra Tripathi,Adv.

Mr. Rahul Ray,Adv.

Mr. Umesh Kumar Khaitan,Adv.

UPON hearing counsel the Court made the following
O R D E R

L.....L.....I.....T.....T.....T.....T.....T.....T.....J
.SP2

Adjourned by one week at the request of the
learned counsel for the respondents.

Respondent is permitted to file additional
documents.

.SP1

(Ganga Thakur)
P.S.to Registrar

(Shelly Sen Gupta)
Court Master